

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 46 OF 2018 & IA NO. 233 OF 2018
APPEAL NO. 106 OF 2018 & IA No. 513 OF 2018
APPEAL NO. 136 OF 2018 & IA No. 625 OF 2018
APPEAL NO. 150 OF 2018 & IA No. 674 OF 2018
APPEAL NO. 146 OF 2018 & IA No. 662 OF 2018
APPEAL NO. 147 OF 2018 & IA No. 666 OF 2018
APPEAL NO. 152 OF 2018 & IA No. 702 OF 2018

Dated : 2nd January, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 46 OF 2018 & IA NO. 233 OF 2018

In the matter of:

Sai Wardha Power Generation Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Ms. Shruti Awasthi for R-2

APPEAL NO. 106 OF 2018 & IA No. 513 OF 2018

In the matter of

Sai Wardha Power Generation Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Ashish Singh
Ms. Shruti Awasthi for R-2

Ms. Deepa Chawan
Mr. Malcolm Desai for R-4

APPEAL NO. 136 OF 2018 & IA No. 625 OF 2018

In the matter of

Viraj Profiles Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**
 Counsel for the Appellant(s) : Ms. Surabhi Pandey
 Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. Ashish Singh
 Ms. Shruti Awasthi for R-1

Mr. Anand K.Ganesan
 Mr. Ashwin Ramanathan for R-2

Ms. Deepa Chawan
 Mr. Malcolm Desai for R4

APPEAL NO. 150 OF 2018 & IA No. 674 OF 2018

In the matter of
Lupin Limited **Appellant(s)**
Vs.

Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**
 Counsel for the Appellant(s) : Ms.Dipali Seth

Counsel for the Respondent(s) : Mr. Ashish Singh
 Ms. Shruti Awasthi for R-2

Mr. Anand K.Ganesan
 Mr. Ashwin Ramanathan for R-3

Mr. Malcolm Desai for R-5

APPEAL NO. 146 OF 2018 & IA No. 662 OF 2018

In the matter of
Cosmo Films Limited **Appellant(s)**
Vs.

Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

APPEAL NO. 147 OF 2018 & IA No. 666 OF 2018

In the matter of
M/s Mahalaxmi TMT Pvt. Ltd. **Appellant(s)**
Vs.

Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

APPEAL NO. 152 OF 2018 & IA No. 702 OF 2018

In the matter of
M/s R.L. Steels & Energy Pvt. Ltd. **Appellant(s)**
Vs.

Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Umopathy
 Mr. Aditya Singh

Counsel for the Respondent(s) : Mr. Ashish Singh
Ms. Shruti Awasthi for R-2

Mr. Anand K.Ganesan
Mr. Ashwin Ramanathan for R-3

Mr. Malcolm Desai for R-6

ORDER
APPEAL NO. 46 OF 2018 & IA NO. 233 OF 2018

The learned counsel appearing for both the parties in Appeal No. 46 of 2018 & IA No. 233 of 2018 submitted that, this appeal may kindly be de-tagged with the Appeal No. 106 of 2018 & batch on the ground that the issues raised in the Appeal No. 46 of 2018 are not similar with the issues raised in Appeal No. 106 of 2018.

Submissions made by the learned counsel appearing for both the parties in Appeal No. 46 of 2018, as stated supra, are placed on record.

Registry is directed to de-tagged the Appeal No. 46 of 2018 with the Appeal No. 106 of 2018 & batch and list this matter on 15.02.2019, as requested and agreed by the learned counsel appearing for both the parties.

APPEAL NO. 106 OF 2018 & IA No. 513 OF 2018
APPEAL NO. 136 OF 2018 & IA No. 625 OF 2018
APPEAL NO. 150 OF 2018 & IA No. 674 OF 2018
APPEAL NO. 146 OF 2018 & IA No. 662 OF 2018
APPEAL NO. 147 OF 2018 & IA No. 666 OF 2018
APPEAL NO. 152 OF 2018 & IA No. 702 OF 2018

List this batch of Appeals for hearing on 15.02.2019, as agreed by the learned counsel appearing for the Appellant and the Respondents.

The interim order granted earlier in these matters will continue till the next date of hearing i.e. by 15.02.2019.

(S.D. Dubey)
Technical Member
vt/pk

(Justice N.K. Patil)
Judicial Member